

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

UNSTARRED QUESTION NO. †735

TO BE ANSWERED ON 21.11.2019

Promotion of Sports

†735. SHRI NABA KUMAR SARANIA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

a) whether any scheme is being implemented by the Union Government for the promotion of sports and also to provide financial assistance to the sportspersons, if so, the details thereof during the last three years, State-wise;

(b) whether the Union Government proposes to bring any special scheme particularly for North-Eastern States as the people of those areas have inclination towards sports and if so, the details thereof;

(c) whether any proposal has been received from the Government of Assam regarding promotion of sports, if so, the details thereof;

(d) the schemes being implemented for BTC areas along with the names of such areas where the Union Government proposes to construct new stadiums; and

(e) the names of places where stadiums are being constructed during the last three years for promotion of sports and the funds being spent on each stadium, State-wise?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[SHRI KIREN RIJJU]

(a): Following schemes are being implemented by the Government for the promotion of sports and also to provide financial assistance to the sportspersons:

(i) Khelo India; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International sports events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sports Persons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Fund; (vii) National Sports Development Fund; and (viii) running sports training centres through Sports Authority of India. Details of these schemes are in the public domain on the websites of this Ministry and Sports Authority of India. Financial Assistance to athletes is given in the form of training and participation in competition at Sports Authority of India facilities and through concerned National Sports Federations. Financial assistance is given to past high performers who are in indigent circumstances directly through Direct Benefit Transfer (DBT), the details of which are given at Annexure-I.

(b): All schemes of the Department of Sports are equally applicable to all parts of the country without any discrimination to specific areas. There is no proposal to bring any special sports scheme for North Eastern States. In the North-Eastern States, the Department of Sports is running National Sports University in Manipur (Imphal) and Lakshmibai National Institute of Physical Education in Assam (Guwahati).

(c): Proposal for development of sports infrastructure in Guwahati has been received from the Government of Assam. In-principle approval for central assistance of Rs. 14.50 crore has been accorded.

(d): Department of Sports does not run any scheme to construct new stadium. However, under the existing BTC areas of Assam, SAI has established a SAI Training Centre at Kokrajhar where 136 Boys & 150 Girls were trained in the discipline of Archery, Athletics, Boxing, Football, Hockey, Judo, Kabbadi, Karate, Taekwondo & Wushu in 2018-19.

(e): The Department of Sports does not have any scheme to construct stadium. During the last three years no new stadium was constructed by the Department of Sports.

ANNEXURE-I

Details of Sportspersons who have been given financial assistance from the fund of ‘PanditDeendayaUpadhyay National Welfare Fund for Sportspersons’ during each of the last three years are as follows:

Year	Name of sportsperson/ organization	Financial assistance for	State/UT to which beneficiary belongs	Amount paid
2016-17	Shri Mohd. Shahid, Former Hockey Player	Medical Treatment	Uttar Pradesh	Rs. 10,00,000
	Shri Bir Bahadur Singh, Former Footballer	Ameliorating financial condition	Telangana	Rs. 2,00,000
	MsPreetiBeniwal	For Medical Treatment	Haryana	Rs. 85,000
2017-18	Shri Mohammad Habib, former footballer	Medical Treatment	Andhra Pradesh	Rs. 5,00,000
	Shri N.K. Mishra, former volleyball player	Ameliorating financial condition	Rajasthan	Rs. 5,00,000
	Shri Kaur Singh, Former Boxer	Ameliorating financial condition	Punjab	Rs. 5,00,000
	Family of Late MsNitishaNegi, footballer	Financial assistance to family	Delhi	Rs. 5,00,000
	MsGohelaBoro, Archer	Medical Treatment	Assam	Rs. 3,37,500
	Family of Late Master Praveen, hockey trainee at STC Bhopal	Financial assistance to family	Haryana	Rs. 2,00,000
2018-19	Shri N. Brij Kishore, Gymnastic coach	Medical treatment	Telangana	Rs. 6,00,000
	Family of Shri SumitRabha, football player from Assam	Medical treatment	Assam	Rs. 5,00,000
	MsKhaidemKalambia Chanu, Fencing	Medical treatment	Assam	Rs. 5,00,000
	Shri Lakshmi Kanta Das	Medical treatment	West Bengal	Rs. 2,00,000
	Shri Limba Ram, Former archer	Medical treatment	Rajasthan	Rs. 5,00,000
	MsGohelaBoro, Archer	Medical treatment	Assam	Rs. 5,00,000
	Shri Ashok Soren, Archer	Ameliorating financial condition	Jharkhand	Rs. 5,00,000

	MsGarima Joshi, Athletics	Medical treatment	Uttrakhand	Rs. 5,00,000
	Shri Prem Lal, Former Wrestler	Medical treatment	Delhi	Rs. 5,00,000
	Shri Hakam Singh, Former Athlete	Medical treatment	Punjab	Rs. 10,00,000
	MsVandanaSuryavanshi, Former Judo player	Ameliorating financial condition	Madhya Pradesh	Rs. 3,00,000
	Shri G. Lakshaman, Athletic player	Ameliorating financial condition	Kerala	Rs. 10,00,000

Further, monthly pension has also been given from the Fund of 'PanditDeendayalUpadhyay National Welfare Fund for Sportspersons' during the last five years to the following sportspersons:

S. No.	Name of sportsperson	State/UT to which beneficiary belongs	Monthly pension (in Rs.)
1	Smt. Bhagwan Devi	Delhi	10,000
2	Smt. Nilima Vasant Ponkhe	Maharashtra	8,000
3	Shri H.L.Prabhakar	Karnataka	8,000
4	Shri O.K.Sathyan	Kerala	8,000
5	Shri V.Govardan	Kerala	8,000
6	Shri N.Jayaraman	Kerala	8,000
7	Shri P.Ravindran	Kerala	8,000
8	Smt. RitikaDhar	West Bengal	8,000
9	Smt. Jaspreet Kaur	Punjab	10,000
10	Shri Samar Banerjee	West Bengal	8,000
11	Shri Robin Hazra	West Bengal	8,000
12	Shri Nikhil Kumar Nandi	West Bengal	8,000
13	Shri E. Rama Krishna Rao	Karnataka	8,000

State-wise details of the funds released to sportspersons are not maintained in the Department of Sports for schemes except PanditDeendayaUpadhyay National Welfare Fundscheme for Sportspersons.
